

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2123  
ANSWERED ON:11.03.2013  
UNIFIED BODY FOR NATIONAL SPORTS  
Azad Shri Kirti (Jha)

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has accepted recommendations of Special Committee set up by the Indian Olympic Association (IOA) to end tussle between Hockey India (HI) and Indian Hockey Federation (IHF) by making HI supreme body for the game of hockey in the country;
- (b) if so, the details thereof; and
- (c) the steps taken to form a unified body to meet the requirements of International Hockey Federation?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) Madam, no such recommendation has been received by the Government.
- (b) Does not arise.
- (c) As per the requirements of International Hockey Federation (FIH), there has to be only one federation at the national level both for men and women hockey. FIH has given recognition to HI. In order to resolve the dispute between HI and IHF, meetings were convened by the Department of Sports with IOA, IHF and HI. HI accepted the settlement arrived at the meeting of Hon'ble Minister of State (Independent charge) for Youth Affairs and Sports on 22.03.2011, which was also acceptable to FIH and IOA. However, IHF indicated that they will submit a revised settlement proposal for consideration. The said proposal has been received and has been sent to IOA for having a meeting with both the IHF & HI and indicating the outcome for taking further action by the Government and apprising Hon'ble Supreme Court in the matter.